

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTIONNO. 5510
TO BE ANSWERED ON 26.07.2019

Salinity in Coastal Areas of Gujarat

5510. SHRI RAMESHBHAILAVJIBHAI DHADUK:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether salinity in coastal areas of Gujarat including Porbandar is increasing because of rising sea levels thereby posing serious threat to aquaculture in the State;
- (b) if so, the details thereof;
- (c) whether the Ministry is formulating any concrete policy in consultation with the Ministry of Agriculture and Farmers' Welfare and the Government of Gujarat in this regard;
- (d) if so, the details thereof;
- (e) whether the Union Government intends to send any teams/officers to study the said problem in coastal areas of Porbandar and if so, the details thereof; and
- (f) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) to (f) The Ministry of Environment, Forest and Climate Change has no data on salinity in coastal areas of Gujarat. Under the Environment (Protection) Act, 1986 administered by the Ministry, various standards for effluent discharge including the Water Quality Criteria (dissolved oxygen, bacteria, and heavy metals etc.) for safe discharge of treated effluent into the coastal waters have been laid down. The Coastal Regulation Zone (CRZ) Notification, 2011 also prohibits the discharge of untreated waste water and effluents onto the coast/sea.
